

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:606

ANSWERED ON:04.03.2002

ENVIRONMENT AND FORESTRY CLEARANCE TO PROJECTS SCHEMES

ANANTA NAYAK;T.T.V. DHINAKARAN;VSM (RETD.) COL. CHOUDHARY

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of different projects/schemes/industries cleared/started by the Government during each of the last three years as well as current year, State-wise and location-wise;
- (b) the funds allocated/released alongwith the extent of their utilization, State-wise and project-wise;
- (c) whether the Government have reviewed the performance of these projects/schemes;
- (d) if so, the achievements made alongwith the reasons for shortfall, under-utilisation/non-utilisation of funds during the said period, project/scheme-wise;
- (e) the details of new projects/schemes/industries proposed for the Tenth Plan;
- (f) the details of proposals/projects received in this regard and pending with the Government for Environment and Forestry clearance alongwith the reasons for their pendency indicating the year since when these are pending State-wise; and
- (g) the time by which these proposals are likely to be cleared and completed; project-wise?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

- (a) A total of 368 developmental schemes in the sectors of Industry, Thermal Power, Mining and Infrastructure Projects were accorded environmental clearance during last three years and the current year under the provisions of Impact Assessment Notification of January, 1994. Similarly forestry clearances have been accorded to 2343 proposals during last three years under the provisions of the Forest (Conservation) Act, 1980. As the detailed list of these proposals will be lengthy, year-wise and State-wise break-up of the number of approved proposals is annexed.
- (b),(c), Projects accorded environmental and forestry clearances are implemented by the
- (d)&(e) respective project proponents who also arrange for necessary funds. Conditions stipulated by the Ministry while according environmental/forestry clearances are monitored by the Regional Offices of the Ministry.
- (f) Presently, 129 and 467 proposals are awaiting environmental and forestry clearances respectively due to non submission of complete information. State-wise break-up of number of pending proposals as on 25th February, 2002 is enclosed.
- (g) Usually, decisions on projects are taken within 90 days of receipt of complete information.

Annexure referred to in part (a) of the Lok Sabha Unstarred Question No.606 due for reply on 4th March, 2002 regarding 'Environment and Forestry Clearance to Projects/Schemes'.

State-wise number of projects accorded environmental and forestry clearance during last three years.

A. ENVIRONMENTAL CLEARANCE

Sl.No.	State	1999	2000	2001
--------	-------	------	------	------

1.	Andhra Pradesh	12	16	16
----	----------------	----	----	----

2.	Assam	01	01	-
----	-------	----	----	---

3. Andaman & Nicobar Islands	04	02	01
4. Aurnachal Pradesh	-	04	01
5. Bihar	01	03	04
6. Chhatisgarh	-	-	04
7 Delhi	-	01	-
8. Goa	05	05	05
9. Gujarat	05	16	09
10. Haryana	02	01	04
11. Himachal Pradesh	01	02	02
12. Jharkhand	-	-	-
13. Karnataka	08	09	10
14. Kerala	02	02	05
15. Madhya Pradesh	01	03	01
16. Manipur	-	-	-
17. Maharashtra	07	16	17
18. Meghalaya	-	-	02
19. Mizoram	-	-	02
20. Orissa	01	02	02
21. Punjab	03	03	02
22. Rajasthan	12	08	05
23. Sikkim	01	-	-
24. Tamil Nadu	21	19	30
25. Tripura	-	-	01
26. Uttar Pradesh	04	07	08
27. Uttaranchal	-	-	01
28. West Bengal	01	04	02
29. Others	-	04	02
Total	92	128	136

B. FORESTRY CLEARANCE

Sl.No. State 1999 2000 2001

1. Andhra Pradesh	11	15	09
2. Assam	21	07	03
3. Andaman & Nicobar Islands	03	06	10
4. Aurnachal Pradesh	10	04	26
5. Bihar	-	01	04
6. Chandigarh	02	03	04
7 Chhatisgarh	10	05	01
8. Dadra & Nagar Haveli	22	14	14
9. Delhi	-	01	-
10. Goa	02	01	03
11. Gujarat	83	92	56
12. Haryana	53	41	27
13. Himachal Pradesh	38	50	20
14. Jharkhand	03	03	03
15. Karnataka	18	25	15
16. Kerala	04	08	07
17. Madhya Pradesh	11	30	16
18. Manipur	01	01	-
19. Maharashtra	67	68	54

20. Meghalaya	06	10	11
21. Mizoram	04	05	02
22. Orissa	18	14	05
23. Punjab	80	104	81
24. Rajasthan	29	16	15
25. Sikkim	03	13	14
26. Tamil Nadu	24	15	09
27. Tripura	30	44	15
28. Uttar Pradesh	19	41	23
29. Uttaranchal	174	276	232
30. West Bengal	03	02	-
Total	749	915	679

Annexure referred to in part (f) of the Lok Sabha Unstarred Question No.606 due for reply on 4th March, 2002 regarding `Environment and Forestry Clearance to Projects/Schemes`.

State-wise number of projects awaiting environmental and forestry clearances as on 25th February, 2002.

Sl.No.	State	Number of proposals awaiting clearance	
		Environmental	Forestry

1. Andhra Pradesh	16	19
2. Assam	02	-
3. Andaman & Nicobar Islands	03	-
4. Aurnachal Pradesh	-	04
5. Bihar	01	03
6. Chandigarh	-	01
7 Chhatisgarh	04	05
8. Dadra & Nagar Haveli	-	04
9. Delhi	-	05
10. Goa	03	03
11. Gujarat	05	39
12. Haryana	02	11
13. Himachal Pradesh	-	51
14. Jharkhand	-	08
15. Karnataka	10	31
16. Kerala	03	04
17. Lakshadweep	05	-
18. Madhya Pradesh	04	22
19. Manipur	-	-
20. Maharashtra	22	83
21. Meghalaya	-	01
22. Mizoram	-	01
23. Orissa	09	25
24. Punjab	02	97
25. Rajasthan	08	11
26. Sikkim	-	-
27. Tamil Nadu	24	04
28. Tripura	-	01
29. Uttar Pradesh	02	08
30. Uttaranchal	-	23
31. West Bengal	02	03
Others	02	-
Total	129	467